

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NO. DELHI, 24 AUGUST, 1978

NOTIFICATION

INCOME-TAX

148
No. (F.No.261/5/78-ITJ): In exercise of the powers conferred by sub-section(1) of section 122 of the Income-tax Act, 1961 (43 of 1961) and in supersession of all the previous, notifications in this regard, the Central Board of Direct Taxes, hereby directs that Appellate Assistant Commissioner, of Income-tax of the Ranges specified in column (1) of the Schedule below, shall perform their functions in respect of all persons and incomes assessed to Income-tax in the Income-tax Circles, Wards and Districts specified in the corresponding entry in column(2) thereof excluding all persons and incomes assessed to Income-tax over which the jurisdiction vests in Commissioner of Income-tax(Appeals).

SCHEDULE-

Range	Income-tax Circles, Wards and Districts.
A.A.C. P.R.Pune.	<ol style="list-style-type: none"> 1. A-Ward, Pune. 2. Addl.J-Ward, Pune. 3. M-Ward, Pune. 4. R-Ward, Pune. 5. S-Ward, Pune. 6. W-Ward, Pune. 7. X-Ward, Pune. 8. S.S.C-I, Pune. 9. Foreign Section, Pune. 10. Company Circle, Pune. 11. Company Circle-I, Pune. 12. Company Circle-II, Pune. 13. Central Circle-I, Pune. 14. Central Circle-III, Pune. 15. H-Ward, Pune. 16. L-Ward, Pune. 17. P-Ward, Pune. 18. All Wards/Circles in Solapur District. 19. All Wards and Circles in Ahmednagar Dist.
A.A.C.K.R.Kolhapur.	<ol style="list-style-type: none"> 1. All Wards/Circles in Kolhapur District. 2. All Wards/Circles in Ratnagiri District. 3. All Wards/Circles in Satara District. 4. All Wards/Circles in Sangli District.
A.A.C. N.R.Nasik.	<ol style="list-style-type: none"> 1. All Wards/Circles in Nasik Distt. 2. All Wards/Circles in Dhule Distt. 3. All Wards/Circles in Jalgaon Distt.
A.A.C.T.R.,Thane.	<ol style="list-style-type: none"> 1. Addl. C-Ward, Pune. 2. D-Ward, Pune. 3. F-Ward, Pune. 4. J-Ward, Pune.